

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.2767
TO BE ANSWERED ON 19.12.2024

Utilisation of CAMPA funds

2767 SHRI NIRANJAN BISHI:
DR. SASMIT PATRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds provided to States during the last three years, State-wise;
- (b) the best States to utilise CAMPA fund as per utilization certificate;
- (c) the measures taken against those States that are not utilising CAMPA fund properly;
- (d) whether there is any assessment or impact study on CAMPA funds given to States; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) & (b) The Compensatory Afforestation Fund (CAF) is utilized in accordance with the provisions of the Compensatory Afforestation Fund Act, 2016 (CAF Act, 2016) and the Rules thereunder. State CAMPA funds available with the concerned State Government/ Union Territory Administration (UT) are utilised for afforestation and other activities approved in their Annual Plan of Operation (APO) by National Compensatory Afforestation Fund Management & Planning Authority (National CAMPA). The details of fund released by the respective State/UT Government and utilised by the Forest Department of respective States/ Union Territories over the past three years are attached as **Annexure-I**.
- (c) The State /Union Territory CAMPA are statutory authorities and as per the CAF Act, 2016 they have built-in mechanism to oversee utilisation of CAMPA Fund, and to take corrective measures if any, needed to optimise utilisation of CAMPA Funds duly approved by National CAMPA. Additionally, regular directions to expedite the utilisation of funds by States/UTs are issued in various meeting, advisories, etc. Funds are released based on the timely submission of Utilisation Certificates (UCs) for previously received funds. This system helps monitor the efficient and transparent use of allocated funds. In addition, the National Authority has provided funds to State/UT Governments from National CAMPA Fund for implementation of schemes of Nagar Van Yojana, School Nursery Yojana, Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) etc. The details of fund released by the National Authority is enclosed at **Annexure-II (i), (ii) & (iii)** respectively.

(d) & (e) The objectives of the Compensatory Afforestation Fund Act, 2016 are to ecologically restore degraded forest land or/ and non-forest land through compensatory afforestation and assisted natural regeneration, enabling it to evolve into the representative forest type of the area over a period of time. Protection and improvement measures are taken until the plantations are fully established. Third-party monitoring is conducted periodically by the States and UTs. Forest Survey of India also monitors afforestation efforts through the e-Greenwatch portal. The e-Greenwatch portal developed by the Forest Survey of India is an online platform for monitoring and assessing the green cover of India. It provides real time data on forest health, deforestation and afforestation activities through satellite imagery and geographic information system (GIS).

Annexure-I

Fund released by State/UT Government & Fund Utilised by State/ UT Forest Department in last three years

(Rs. in crore)

Sl. No	State/UT	APO Approved			Fund Released			Fund Utilised		
		2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1.	Andaman and Nicobar Islands	Nil	10.97	6.70	Nil	4.80	7.72	Nil	4.22	2.38
2.	Andhra Pradesh	325.00	224.09	226.749	121.10	82.52	146.00	121.10	82.52	146.00
3.	Arunachal Pradesh	240.35	195.29	190.69	259.864	189.80	190.66	242.22	189.23	183.32
4.	Assam	95.01	162.57	109.69	79.12	100.00	70.69	67.05	109.89	74.30
5.	Bihar	106.84	115.42	37.88	0.28	115.42	37.22	0.17	77.69	29.59
6.	Chandigarh	3.6	1.66	1.54	5.14	1.62	Nil	5.14	1.63	Nil
7.	Chhattisgarh	1500.76	688.46	471.21	700.00	1000.00	1000.00	855.55	895.59	873.52
8.	Delhi	16.15	33.93	47.15	9.78	16.58	47.15	4.15	11.95	8.93
9.	Goa	21.55	41.40	31.28	32.70	0.00	23.29	17.75	25.76	28.87
10.	Gujarat	200.00	205.40	250.02	169.00	170.00	226.76	168.79	169.99	226.76
11.	Haryana	317.59	270.68	69.03	212.49	300	225	213.49	138.67	59.21
12.	Himachal Pradesh	138.10	190.23	185.14	138.10	140.01	110.00	94.77	97.01	56.26
13.	Jammu and Kashmir	269.97	312.69	370.55	266.25	282.63	245.37	127.74	177.43	148.20
14.	Jharkhand	437.60	764.85	412.14	280.92	354.93	240.38	240.98	316.50	213.02
15.	Karnataka	321.09	270.98	313.89	301.59	270.98	313.77	299.99	269.37	288.52
16.	Kerala	25.13	17.26	9.06	16.08	8.50	5.00	16.03	5.72	2.41
17.	Ladakh	Nil	Nil	60.55	Nil	Nil	60.55	Nil	Nil	39.69
18.	Madhya Pradesh	713.46	889.84	1070.60	616.88	856.04	959.24	561.18	729.38	937.52
19.	Maharashtra	688.27	708.11	597.57	487.50	448.68	399.91	422.43	399.91	421.15
20.	Manipur	25.09	22.59	20.26	25.09	22.59	20.26	25.09	22.59	20.26
21.	Meghalaya	36.40	26.67	30.91	36.40	10.26	12.70	34.68	9.06	0.235
22.	Mizoram	18.08	16.74	14.60	17.19	16.71	5.37	17.19	11.61	4.96
23.	Odisha	901.03	1191.31	948.04	903.03	1155.92	1055.13	841.67	931.10	833.87
24.	Punjab	218.06	203.01	257.10	175.16	200.16	168.24	167.82	129.81	87.79
25.	Rajasthan	286.70	249.19	286.49	203.17	230.88	262.00	182.36	209.06	242.35
26.	Sikkim	73.15	69.82	79.95	70.00	80.00	79.95	69.57	70.20	63.03
27.	Tamil Nadu	0.00	38.22	44.149	0.00	38.22	Nil	0.00	25.95	Nil
28.	Telangana	752.71	772.65	455.30	312.65	268.48	335.85	488.98	430.55	237.28
29.	Tripura	35.24	52.90	85.77	29.87	128.92	40	24.20	34.90	19.95
30.	Uttar Pradesh	586.89	344.08	172.04	381.13	243.40	169.70	362.12	232.69	166.90
31.	Uttarakhand	726.88	320.15	383.82	440.00	303.24	347.95	375.43	226.01	262.06
32.	West Bengal	58.30	52.83	79.40	23.94	24.06	48.63	12.92	18.93	25.45
	Total	9139.00	8453.02	7319.27	6314.42	7065.35	6854.49	6060.56	6054.92	5703.79

State-wise fund release under Nagar Van Yojana

(Rs. in Lakhs)

S.No.	State/UT	2021-22	2022-23	2023-24
1	Andaman & Nicobar	56.35	0	0
2	Andhra Pradesh	117.41	358.61	5888.366
3	Arunachal Pradesh	0	56	0
4	Assam	169.61	0	0
5	Bihar	100.78	137.61	44.802
6	Chandigarh	0	13.41	0
7	Chhattisgarh	690.42	0	0
8	Goa	143.71	0	61.59
9	Gujarat	297.5	203	0
10	Haryana	449.02	0	0
11	Himachal Pradesh	166.46	319.4	0
12	Jammu & Kashmir	138.46	476.28	107.34
13	Jharkhand	236.53	1342.81	145.293
14	Karnataka	140.35	0	260.44
15	Kerala	1055.28	0	0
16	Madhya Pradesh	870.35	1175.09	0
17	Maharashtra	156.86	193.87	0
18	Manipur	143.71	0	0
19	Meghalaya	0	242.76	0
20	Mizoram	284.06	1766.1	121.74
21	Nagaland	129.29	0	1895.29
22	Odisha	1871.04	0	0
23	Punjab	233.73	0	360.53
24	Rajasthan	444.36	848.12	72.8
25	Sikkim	0	390.97	42
26	Tamil Nadu	593.11	630	0
27	Telangana	0	582.88	0
28	Tripura	353.36	0	151.44
29	Uttar Pradesh	1964.94	5.6	0
30	Uttarakhand	0	179.12	0
31	West Bengal	102.06	16.8	158.07
Total		10908.75	8938.43	9309.701

Annexure- II (ii)

State-wise fund release under School Nursery Yojana.

Sl. No.	Name of the State/UT	Number of SNY proposals approved	Total Cost of approved projects(Rs. in lakhs)	First installment released (Rs. in Lakhs)	Release year
1	Andhra Pradesh	40	38	15.2	2020-21
2	Arunachal Pradesh	26	25.4	17.78	2022-23
3	Bihar	101	92.9	65.03	2022-23
4	Chandigarh	15	13.5	9.45	2022-23
5	Chhattisgarh	41	38.9	27.23	2021-22
6	Goa	10	10	7	2022-23
7	Gujarat	33	31.7	22.19	2022-23
8	Jharkhand	47	44.3	31.01	2022-23
9	Kerala	50	47	32.9	2022-23
10	Madhya Pradesh	20	20	14	2022-23
11	Manipur	57	53.3	37.31	2021-22
12	Meghalaya	25	24.5	17.15	2022-23
13	Mizoram	50	47	32.9	2021-22
14	Nagaland	36	34.4	24.08	2022-23
15	Odisha	50	47.4	33.18	2022-23
17	Tripura	23	22.7	15.89	2021-22
18	Uttar Pradesh	52	48.8	34.16	2022-23
19	Uttarakhand	67	62.3	43.61	2021-22
Total		743	702.1	480.07	

Status of Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) during the past three years

Year -Wise Financial Details under MISHTI

- The details of the funds released in respect of six states /UT are provided below-

FY	State/UT	No. of districts	Area (in ha) under N-CAMPA	Total Cost of Core Activities for FY 2023-24	Total Cost of Core Activities for FY 2024-25	Total funds released as 1 st instalment	Date of Sanction order	(Rs. in crores)	
								Date of Release	
2023-24 In 2024-25	Gujarat	Two	2500	6.20		6.20	28 th May 2024		
	West Bengal	Three	478	3.74		3.74	24 th May 2024		
	Kerala	One	13	0.666		0.666	24 th May 2024		
	Puducherry	Three	55	1.94		1.94	30 th May 2024		
2024-25	Andhra Pradesh	Six	701		4.709	4.709	7 th Oct 2024	18th October 2024	
	Odisha	Four	89		0.7027	0.7027	8 th Oct 2024	14th October 2024	
	Total		3836 ha	12.55	5.4117	17.9617			